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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 110/397-398/NCLT/AHM/2016 (New) C.P. No. 78/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>01.02.2017</u>

Name of the Company: Parth Gaswala & Ors.

V/s.

Shree Manibhadra Food Products P. Ltd.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S. GODIAWACA ADVOCATE RESPONDENT Mueleinsela

2.

ORDER

None present for the petitioner. Learned Advocate Mr. Pavan Godiawala for respondent no 1 to 3.

List the matter on 15/3/2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of February, 2017.